	Home In	isert Page Layout	Formulas		Review View	Acrobat							TARIA S	
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1	Name of the co	rporate debtor:				ттепсете				<b>;</b>				Lis
2		List of ope	rational cred	litors (Oth	or than Works	creditors as	on: 27-02	-2023						
3	SL Name of cre No. ditor	Details of claim received		ditors (Other than Workmen and Employees and Government Dues)  Details of claim admitted							Amount of	Amount	Amount	Remarks, i
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	covered by	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	contin- gent claim	any mutual dues, that may be set-off	of claim not ad- mitted	of claim under verifica- tion	any
1	Abhishekh	21/2/2023	74,500	74,500	COMMISION	7441.0		no	1					
2	Shivam	20/2/2023	65,000	65,000	COMMISION	77-71-40		no	1		HOTOL STREET			RECD LATE
3	Ajay	15/2/2023	70,000	70,000	COMMISION	11/11/11/11/11		no	1					RECD LATE
4	Sandhya	17/2/2023	65,000	65,000	ACCOUNTS	101 101 201		no	1	CHILD SERVICE				RECD LATE
5	Bindal Paper	20/1/2023	10,903,380	6,799,533	MSTMTBAR	: 11 11 11	T VESTALLA IVI	no	96	HAMIL STREET	MALL CONTRACTOR			RECD LATE
	1 300		11,177,880			Wat of		110	The second second	11		15,080		RECD LATE
		1 - Communication (1997)	1000		100				100	4,088,767		15,080		
	100000000000000000000000000000000000000	Salar Sa	300											
		2000 Carlo (1900 C												
			100									-		
		Salar Salar									100000			
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		and the second of the second second												
1		Company Constitution (1997)									1944		1147-1142-2005	
1														
1	and the state of the													
											William . Value			
		er, (6)/60 11/2 11												
1													and the second	

0	Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,											
	SL Category of creditor	Summary	of claims	Summa	ry of claims	Amount of	Amount of	Amount	(Amount i	n ₹) Remarks,		
		received No. of claims		admitte No. of claims		THE RESERVE TEMPORE	claims not admitted	of claims under verificati on	Annexure			
Contraction of the last	Secured financial creditors belonging to any class of creditors	-						_	1			
が一般の	2 Unsecured financial creditors belonging to any class of creditors				1		_	_	2			-
	3 Secured financial creditors (other than financial creditors belonging to any class of creditors)		_6	_		-			3			
	4 Unsecured financial creditors (other than financial creditors belonging to any class of				-	-			4			
	5 Operational creditors (Workmen)						_		5			
(	6 Operational creditors (Employees)					ALC: NO.			6			
7	7 Operational creditors (Government Dues)	99 945			<u> </u>				7			
8	Operational creditors (other than Workmen and Employees and Government Dues)	7/// /// 5	11,177,880		1 7,074,033	4,088,767	15,080		8			
9	9 Other creditors, if any, (other than financial creditors and operational creditors)	W. II			-			INTERNATION	. 9			
	Total	5	11,177,880		7,074,033	4,088,767	15,080					